

[Shri P. Ramamurti]

Finally, this year they have sent five letters to the Minister of Education and three telegrams. The Minister of Education does not do it necessary to answer those letters. I would like to ask the Minister, if teachers are driven to this condition and they are forced to have demonstrations, if this is the kind of treatment that is meted out to teachers, what will be the treatment meted out to people like to working class and poorer sections? So, the absolute apathy, indifference, even to their representation, going to the extent of not even acknowledging their letters, has led to a situation where the entire teachers of the; Delhi University are now on a 'dharna', and if it is not attended to immediately, it may lead to a strike; you are driving even the teachers to the position of strike. The workers may also have to go on strike. The entire society is being forced to take direct action. Therefore, it is high time that the Education Minister sends for them, discusses with them and tries to come to some amicable settlement with regard to their grievances. After all, if you say that teachers are unreasonable, then who is going to be reasonable in this world? If teachers are unreasonable, if people are unreasonable, workers are unreasonable, RAW employees are unreasonable, if everybody is unreasonable, then are you being reasonable by not even acknowledging their letters? If this is the kind of yardstick that is going to be applied, then, I am afraid this Government will be a totally non-functioning Government and people will get absolutely 'disgusted'. Therefore, I want the Minister to immediately send for them and have a dialogue, so that they are not forced to take further direct action, so that the entire student community will not suffer. If they go on strike, then the entire student community of Delhi University will also suffer. Their academic courses will suffer. Therefore, I want the Minister to do that. That is all.

MR. DEPUTY CHAIRMAN : Mr. Mathur. . .Not there.

**REFERENCE TO THE
ALLEGED ATTEMPT ON THE LIFE
OF THE CHIEF MINISTER OF TAMIL
NADU**

SHRI R. RAMKRISHNAN (Tamil Nadu) : Mr. Deputy Chairman, Sir, I would bring to the notice of the Government and this hon.- House the recent attempt on the life of the honourable Chief Minister of Tamil Nadu, Shri M.G. Ramachandran. Sir, this is the third time in one year when people are trying to get at his life. First time when he was going in a train, some Opposition party work, threw stones at the train and he was bruised. Second time when he was going to settle the Naxalite problem, there was a bomb thrown. And recently when he went to settle a dispute between the Rock Memorial Centre and ferry people, personally, and he was settling the matter, a man at the Maniyachi station threw a one-and-a-half foot long knife. Fortunately, one of his men was opening the door of the compartment, and the dagger could not reach him. You know, Sir, that recently the Tamil Nadu Government promulgated an Ordinance when 24 village officers who were enjoying hereditary rights, were almost running riot, doing all sorts of things, indulging in all sorts of things, like raping of women etc.; money-lenders doing all sorts of things loan-sharing etc. and he wanted to put an end to this system and recruit fresh people and because of this one of these persons, who was stated to be an executive of the State Village Officers' Association attempted to take the life of the Chief Minister. Sir, there is evidence to show that he is a sympathiser of a leading Opposition party in Tamil Nadu. Is it a democratic behaviour that anybody should incite violence and take the life of people? Is this the way democracy should be run, Sir?

It is really to be condemned outright and a shameful thing. Even when Mrs. Gandhi visited Madras in 1977, that case is still going on : there was a big conspiracy to kill her. That case is still not over. In the light of this, I would appeal to the good sense of the House and to the Members of that party not to indulge in this kind of thing and incite anybody to violence. It is providential that Chief Minister has escaped. This is what I would like to bring to your notice, Sir.

SHRI G. G. BHATTACHARYA (Uttar Pradesh) : I also join and support him in this matter and also request you that at least political murders should not be resorted to. (Interruption-). Sir, the attempt on the life of Chief Minister is the concern of everybody. So, it cannot be brushed aside. Therefore, Sir...

MR. DEPUTY CHAIRMAN : Special Mention by Shri Mathur. He is not here. Shri Shrikant Verma.

SHRI G.C. BHATTACHARYA :
... through you, we are requesting the Government

MR. DEPUTY CHAIRMAN : Yes, yes. The Government here cannot do anything.

SHRI G. C. BHATTACHARYA :
"They can because the allegation is (that they are inciting.

MR. DEPUTY CHAIRMAN : Shri Shrikant Verma.

SHRI V. VENKA (Tamil Nadu): Sir, he is not a DMK member. He is an affected officer. Our leader, Mr. Karunanidhi also condemned the action, Sir.

SHRI V. GOPALSAMY ...(Tamil Nadu)
: Mr. Deputy Chairman, Sir

MR. DEPUTY CHAIRMAN : 31 j, n >.
NJW, Shri Shrikant Verma.

SHRI V. GOPALSAMY : The alleged person belongs to the AIADMK, according to our Party information.

MR. DEPUTY CHAIRMAN :
He has not named any party.

SHRI V. GOPALSAMY :
And also, it is a drama staged by the Chief Minister, Mr. M.G. Ramachandram to divert the attention of the people who* are against him, in Tamil Nadu. (Interruptions) They staged a drama. I belong to that district. I know that. (Interruptions) He belongs to your party. Mr Ramakrishnan is the latest addition to his party and does not know about MGR. (Interruptions)

MR. DEPUTY CHAIRMAN :
Order, please. All of you take your seats. Mr. Gopalsamy, please take your seat. Both the parties have spoken. (Interruptions) Order, please. Nothing will go on record.

[SHRI V. GOPALSAMY: continued to speak.]

[SHRI U. R. KRISHNAN 1
continued to speak]

MR. DEPUTY CHAIRMAN :
Nothing is going on record. You take your seats. Mr. Gopalsamy, please take your seat. Mr. Ramakrishnan has made certain observations. Then you have made your observation. The matter rests there. Let the people come to their conclusion. Now, I will call Mr. Shrikant Verma.

श्री शिव चन्द्र झा (बिहार) : श्रीमन्
मेरा पाइन्ट आफ आर्डर है
मेरा पाइन्ट आफ आर्डर
स्पेशियल मेंशन के बारे में है ? वरीनी में
एक रेलवे एक्सीडेंट हुआ था। मैं चाहता
हूँ कि उसके बारे में रेल मंत्री महोदय जवाब
दे। मैं यह जानना चाहता हूँ कि क्या
आपने इस संबंध में सरकार को कोई

(Interruptions)

r p M

[श्री शिव चन्द्र झा]

आदेश दिया है और यदि दिया है तो क्या आपके आदेश का उल्लंघन किया गया है? मैं जानना चाहता हूँ कि बरौनी रेल दुर्घटना के बारे में आज कोई बयान देंगे या नहीं ?

MR. DEPUTY CHAIRMAN, : Just a moment.

THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE) : We are ascertaining the position. Perhaps, he may be coming.

MR. DEPUTY CHAIRMAN : But may I tell the Government the Minister should have come [i ward and his statement should li, been listed in today's List of Business? He should have informed the House earlier that he will be making a statement. That should be the procedure. When he was asked yesterday to make a statement, I think his statement should have come by now. This is not • proper. (Interruptions) Now he is coming. (Interruptions) I have already said that. Yes, Shri Shrikant Verma.

MR. DEPUTY CHAIRMAN : He is saying that the Minister is

श्री रामेश्वर सिंह (उत्तर प्रदेश) : श्रीमन् आप उधर के लोगों के बारे में कुछ कह दीजिए . . . (Interruptions)

श्री सुन्दर सिंह झंडारी (उत्तर प्रदेश) : श्रीमन् हमें इस बात की जानकारी मिल जाय कि स्टेटमेंट आज हो जाएगा या नहीं? coming.

Yes Mr. Shrikant Verma.

REFERENCE TO THE ALLEGED ATROCITIES BY C.P.M. WORKERS IN MALDA DISTRICT OF WEST BENGAL

श्री श्रीकान्त वर्मा (मध्य प्रदेश) : उपसभापति महोदय, पश्चिम बंगाल में माक्सवादी कम्युनिस्ट पार्टी का राज्य है। माक्सवादियों का यह दावा है कि वे समानता और

मानवतावाद में विश्वास रखते हैं। लेकिन पिछले कुछ महीनों से चरकता और हृदयहीनता की कहानियाँ पश्चिम बंगाल से सबसे अधिक आ रही हैं। भोले-भाले नागरिकों को सताया जा रहा है, प्रादेशिकता को महत्व दिया जा रहा है, श्रेष्ठियता को बढ़ाया जा रहा है और यह सब माक्सवाद के नाम पर हो रहा है। पिछले दिनों 27 अक्टूबर को मालदा जिले में माक्सवादी कम्युनिस्ट पार्टी के कानून को भी अपने हाथ में ले लिया। इस पार्टी ने एक जनता अदालत कायम की है जो कि सरासर गैर-कानूनी है और बिना किसी कानून के सहारे के वह लोगों पर वेगुनाह इंसानों पर मुकदमे चलाती है और उन्हें सजा देती है। 27 अक्टूबर को मालदा में चार मुसलमान व्यक्तियों की आँखें निकाल ली गईं। घटना तो वैसे बिहार में भी हुई, लेकिन बिहार में पुलिस ने यह किया लेकिन यहां यह अत्याचार पुलिस ने नहीं किया बल्कि सत्तारूढ़ पार्टी, माक्सवादी कम्युनिस्ट पार्टी के कार्यकर्त्ताओं ने किया जिन्होंने कि जनता अदालत कायम की है। उन्होंने उन लोगों को गुनाहगार करार दिया और उनकी आँखें निकाल लीं। मैं इन चार व्यक्तियों के नाम पढ़ता हूँ। (1) मियाँ जमालुद्दीन, गाँव सहारा, (2) मियाँ अकबर गाँव सहारा, (3) मियाँ अब्दुल गाँव सहारा, (4) मियाँ सबर गाँव सहारा।

उपसभापति महोदय, यह केवल संयोग नहीं है कि ये चारों व्यक्ति मुसलमान हैं, अल्पसंख्यक हैं। माक्सवादी कम्युनिस्ट पार्टी स्वयं को धर्मनिरपेक्ष पार्टी कहती है। लेकिन क्या यह एक संयोग मात्र है कि ये चारों व्यक्ति जिनकी आँखें निकाल ली गईं वे अल्पसंख्यक हैं? इससे यह और भी बात साबित हो जाती है उपसभापति महोदय कि पश्चिम बंगाल में यह पार्टी न केवल माक्सवादी के नाम पर अत्याचार कर रही है बल्कि अल्पसंख्यकों को भी सताया जा रहा है, जातिवाद और साम्प्रदायिकता को बढ़ावा दिया जा रहा है। उपसभापति महोदय, रोज पश्चिम बंगाल में . . .